

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1-SECTION-1)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

PUBLIC NOTICE NO. 61 (RE- 03)/ 2002-2007

NEW DELHI : DATED : 03/02/2003.

Attention is invited to Paragraph 2.4 of the Export and Import Policy 2002-2007, as amended and Paragraphs 4.9 and 4.10 of the Handbook of Procedures, Vol.1, 2002-2007, as amended and also to the Handbook of Procedures, Vol.2, 2002-2007, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 2.4 of the Export and Import Policy 2002-2007, as amended, the Director General of Foreign Trade hereby makes the following amendments/deletions/corrections and additions in the Handbook of Procedures, Vol.2, 2002-2007, as amended.
3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 2002-2007, as amended, amendments/ corrections/ deletion at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.
4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl.No.A-3133, new entries at Sl. No. A-3134 to A-3140 shall be added as per Annexure "B" to this Public Notice.

ELECTRONIC PRODUCTS

After the existing entry at Sl.No.B-257, new entry at Sl. No. B-258 shall be added as per Annexure "C" to this Public Notice.

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ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1858, new entries at Sl.No.C-1859 to C-1862 shall be added as per Annexure "D" to this Public Notice.

PLASTIC PRODUCTS

After the existing entry at Sl.No.H-519, new entries at Sl. No. H-520 to H-524 shall be added as per Annexure "E" to this Public Notice.

5. This issues in public interest.

(L. MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE

-:3:-

Annexure "A" to the
Public Notice No. 61

Dated: 03/02/2003

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections
1	2	3	4
1.	59	<u>Chemicals & Allied Products</u> Sl.No.A321	The description of import item at sl. No.1 (with quantity) shall be amended to read as under:- “1. 3,5 Lutidine - 2.18 kg OR 2,3,5 Trimethyl - 2.45 kg Pyridine”
2.	59	<u>Chemicals & Allied Products</u> Sl.No.A323	The description of import item at sl. No.1 (with quantity) shall be amended to read as under:- “1. 3,5 Lutidine - 0.18 kg OR 2,3,5 Trimethyl - 0.21 kg Pyridine”
3.	148	<u>Chemicals & Allied Products</u> Sl.No.A1089	After import item at Sl. No. 1, the additional import item (with quantity) shall be added:- “2. Furnace Oil - 0.383 Litres”
4.	232	<u>Chemicals & Allied Products</u> Sl.No.A1805	After import item at Sl. No. 3, the following additional import item (with quantity) shall be added:- “4. Furnace Oil - 350 Litre”

5.	326	<u>Chemicals & Allied Products</u> Sl.No.A2532	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Metallurgical Grade Silicon”
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6.	340	<u>Chemicals & Allied Products</u> Sl.No.A2684	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2684	2 Chloro Methyl 3,5 Dimethyl 4 Methoxy Pyridine Hcl	1 kg	1. 3,5 Lutidine OR 2,3,5 Trimethyl Pyridine 2. Methylene Chloride 3. Methanol/ Diemthyl Formamide 4. Acetone/IPA 5. Activatted Carbon	1.77 kg 2.00 kg 7.83 kg 4.14 kg 2.07 kg 0.100 kg

7.	341	<u>Chemicals & Allied Products</u> Sl.No.A2691	The note below this entry shall be replaced by the following note:- “Note: This norm is valid upto 31.03.2003.”
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8.	341	<u>Chemicals & Allied Products</u> Sl.No.A2692	The note below this entry shall be replaced by the following note:- “Note: This norm is valid upto 31.03.2003.”
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9.	341	<u>Chemicals & Allied Products</u> Sl.No.A2693	The note below this entry shall be replaced by the following note:- “Note: This norm is valid upto 31.03.2003.”
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10.	401	<u>Electronics Product</u> Sl.No.B53	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
B53	Electronic Capacitor Grade Metalised Dielectric Plastic (Polypropylene) Film	1 MT	1. Plain Polypropylene Film 2. Super pure aluminium wire of purity 99.9% or above OR 2. Super pure aluminium wire of purity 99.9% or above OR 2. Zinc Rod of purity 99.9% or above 3. Evaporation Boat	1.2 MT 37 kg 8 kg 29 kg 12 Pcs.

			4. Kapton Bend	0.30 kg
			5. Difusion pump Oil	0.7 kg
			6. Masking Band/Silicon Oil	0.7 kg
			7. B.N. Suspension	1.0 kg
			8. Graphite Foil	1 Sq.meter

11.	504 - 505	<u>Engineering Product</u> Sl.No.C177	The description of import item at sl. No. 1, (without any change in quantity) shall be amended to read as under:- “CRGO Steel Laminations/ Sheets/ Coil with insulating coating of inorganic/ organic material”
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12.	505	<u>Engineering Product</u> Sl.No.C178	The description of import item at sl. No. 1, (without any change in quantity) shall be amended to read as under:- “CRGO Steel Laminations/ Sheets/ Coil with insulating coating of inorganic/ organic material”
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13.	505	<u>Engineering Product</u> Sl.No.C179	The description of import item at sl. No. 1, (without any change in quantity) shall be amended to read as under:- “CRGO Steel Laminations/ Sheets/ Coil with insulating coating of inorganic/ organic material”
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14.	505	<u>Engineering Product</u> Sl.No.C180	The description of import item at sl. No. 1, (without any change in quantity) shall be amended to read as under:- “CRGO Steel Laminations/ Sheets/ Coil with insulating coating of inorganic/ organic material”
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15.	505	<u>Engineering Product</u> Sl.No.C181	The description of import item at sl. No. 1, (without any change in quantity) shall be amended to read as under:- “CRGO Steel Laminations/ Sheets/ Coil with insulating coating of inorganic/ organic material”
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16.	506	<u>Engineering Product</u> Sl.No.C182	The description of import item at sl. No. 1, (without any change in quantity) shall be amended to read as under:- “CRGO Steel Laminations/ Sheets/ Coil with insulating coating of inorganic/ organic material”
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17.	506	<u>Engineering Product</u> Sl.No.C183	The description of import item at sl. No. 1, (without any change in quantity) shall be amended to read as under:- “CRGO Steel Laminations/ Sheets/ Coil with insulating coating of inorganic/ organic material”
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18.	506	<u>Engineering Product</u>	The description of import item at sl. No. 1,
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		Sl.No.C184	(without any change in quantity) shall be amended to read as under:- “CRGO Steel Laminations/ Sheets/ Coil with insulating coating of inorganic/ organic material”
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19.	506 - 507	<u>Engineering Product</u> Sl.No.C185	The description of import item at sl. No. 1, (without any change in quantity) shall be amended to read as under:- “CRGO Steel Laminations/ Sheets/ Coil with insulating coating of inorganic/ organic material”
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20.	531	<u>Engineering Product</u> Sl.No.C274	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C274	Radiators for Transformers (made out of CRCA Steel Sheet/Coil	1 kg	1. CRCA Non-alloy Steel Sheets/ Coils	1.05 kg/kg

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21.	754 -	<u>Engineering Product</u>	After Foot Note No. 3, the following foot
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	755	Sl.No.C1285	Note shall be added:- “Note: 4. Wherever there is export of Ball Bearing with Housing, after ascertaining the weight of the Ball Bearing, the import of input maybe allowed applying relevant SION at C-1280 to1285”
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22.	869 -870	<u>Engineering Product</u> Sl.No.C1742	1. The description of import item at Sl. No. 20, shall be amended (without any change in quantity) to read as under:- “Welding Electrodes and or Welding Wire” 2. A Foot Note below this entry shall be added as under:- “Note: Wherever Welding Wire is asked for import Welding Flux may also be allowed for import equal to the quantity of Welding Wire.”
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23.	964	<u>Plastic Products</u> Sl.No.H-19	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-19	Anion Exchange Resin	1 kg	1. Styrene 2. Divinyl Benzene Monomer 3. Ethylene Dichloride 4. Polyvinyl Alcohol 5. Methanol Formaldehyde Solution OR a) Methanol	0.435 kg 0.030 kg 0.975 kg 0.1755 kg 0.788 kg

			b) Paraformaldehyde	0.448 kg
			6. Dimethyl Ethanol	0.330 kg
			Amine	0.275 kg

-:9:-

24.	965	<u>Plastic Products</u> Sl.No.H-28	The description of import item at Sl. No. 1 shall be amended (without any change in quantity) to read as under:- “Polycarbonate Resin/ Moulding Powder/ Granules”
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25.	965	<u>Plastic Products</u> Sl.No.H-29	The description of import item at Sl. No. 1 shall be amended (without any change in quantity) to read as under:- “Polycarbonate Resin/ Moulding Powder/ Granules”
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26.	968	<u>Plastic Products</u> Sl.No.H-45	After the import item at Sl. No.1 the following additional import item (with quantity) shall be added:- “2. High Speed Diesel - 0.533 Litre”
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27.	1022	<u>Plastic Products</u> Sl.No.H-333	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-333	Twine/Rope made of HDPE/PP	1 kg	1. Relevant HDPE/ PP Granules/ Chips	1.07 kg/kg content in the export product

Note : In case of export of Coloured items, relevant coloured Master Batches shall also be

allowed as an additional input @ 0.02 kg/kg weight of Polymer and accordingly the quantity of relevant Polymer shall be reduced to 1.05 kg/kg content in the export product.

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28.	1044-1045	<u>Plastic Products</u> Sl.No.H-461	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-461	Prepared Adhesives based on Plastics (Two component Laminating Adhesives) A. Adhesive (Polyurethane Solution containing 60% Resin content and 40% Solvent) OR	1 kg	1. Adipic Acid 2. Isophthalic Acid 3. Mono Ethylene Glycol 4. Diethylene Glycol 5. 1,6-Hexane Diol 6. Toluene Di-iso-cyanate 7. EthylAcetate/ Methyl Ethyl Ketone (relevant)	0.090 kg 0.258 kg 0.050 kg 0.195 kg 0.015 kg 0.035 kg 0.400 kg

	B. 1.Additive (Poly Isocyanate Solution containing 50% Solid and 50% Solvent)	1 kg	1. Adipic Acid 2. Isophthalic Acid 3. Mono Ethylene Glycol 4. Diethylene Glycol 5. 1,6-Hexane Diol 6. Toluene Di-iso-cyanate 7. Ethyl Acetate/ Methyl Ethyl Ketone (relevant)	0.012 kg 0.037 kg 0.032 kg 0.060 kg 0.002 kg 0.372 kg
	B.2. Additive (Polyester Solution containing 50% Resin content and 50% Ethyl Acetate)	1 kg	1. Adipic Acid 1. Diethylene Glycol 2. Ethyl Acetate	0.500 kg 0.385 kg 0.165 kg 0.500 kg

-:11:-

29.	29	<u>Plastic Products</u> Sl.No.H-487 (Notified vide Public Notice No. 20 Dated:01/07/2002)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-487	Vinyl Acetate Co-polymer Emulsion Stabilized with Colloid	1 kg	A) For Solid content 54+/-1% 1. Vinyl Acetate Monomer	0.315 kg

			2. Hydroxy Ethyl Cellulose OR B) For Solid content 48+/-1%	0.018 kg
			1. Vinyl Acetate Monomer	0.294 kg
			2. Hydroxy Ethyl Cellulose	0.019 kg

Note: The two variations in the solid contents are due to different materials. The input quantities are specific quantities and not the pro-rata quantities. The applications therefore have to be considered either as per A or B as per applicants declaration.

30.	30	<u>Plastic Products</u> Sl.No.H-491 (Notified vide Public Notice No. 20 Dated:01/07/2002)	The description of export item shall be amended to read as under:- “Ethyl Acrylate and Methacrylic Acid copolymer emulsion having solids 29+/-1% stabilized with emulsifier”
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31.	30	<u>Plastic Products</u> Sl.No.H-492 (Notified vide Public Notice No. 20 Dated:01/07/2002)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-492	Styrene and Acrylate Co-polymer Emulsion Stabilized with Emulsifier	1 kg	A) For 50+/-1% Solid content 1. Styrene 2. Butyl Acrylate 3. Acrylic Acid 4. Acryl Amide OR B) For 50+/-1% Solid content 1. Styrene 2. Butyl Acrylate 3. Ethyl Acrylate OR C) For 47+/-1% Solid content 1. Styrene 2. Butyl Acrylate	0.231 kg 0.239 kg 0.012 kg 0.007 kg 0.185 kg 0.117 kg 0.167 kg 0.281 kg 0.149 kg

Note: The three variations in the solid contents are due to different materials. The input quantities are specific quantities and not the pro-rata quantities. The applications therefore have to be considered either as per A, B or C as per applicants declaration.

32.	31	<u>Plastic Products</u> Sl.No.H-498 (Notified vide Public Notice No. 20 Dated:01/07/2002)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-498	Ethyl Acrylate and Methyl Methacrylate Copolymer Emulsion having Solid content 5+/-1% Stabilized with Emulsifier	1 kg	1. Ethyl Acrylate 2. Itacnoic Acid 3. Methyl Metha Acrylate	0.482 kg 0.010 kg 0.055 kg

33.	31	<u>Plastic Products</u> Sl.No.H-499 (Notified vide Public Notice No. 20 Dated:01/07/2002)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-499	Synthetic Tanning Agent – Metha acrylic Acid Homopolymer aqueous solution A. Solid content 30+/-1% OR B. Solid content 40+/-1%	1 kg	A. Metha Acrylic Acid OR B. Metha Acrylic Acid	0.212 kg 0.335 kg

Note : The inputs quantities of Metha acrylic acid are specific quantities and not the pro-rata quantities. The applications therefore have to be considered either as per A or B as

per applicants declarations.

-:14:-

Annexure “B” to the
Public Notice No. 61
Dated: 03/02/2003

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3134	1-Ethyl 5-Carbamoyl 6-Hydroxy 4-Methyl- 3-Sulfomethyl-2- Pyridone	1 kg	1. Aceto Acetic Methyl Ester 2. Mono Ethyl Amine (70%) 3. Methyl Cyano Acetate	0.696 kg 0.580 kg 0.571 kg
A3135	Blend of Sodium Salt of Polymer of Naphthalene Sulfonic Acid with Formaldehyde and Aromatic Di-basic Salt (Active content 60%)	1 kg	1. Crude Naphthalene	0.220 kg
A3136	Azidothymidine (Zidovudine BP)	1 kg	1. Betathymidine 2. Trityl Chloride 3. Methane Sulfonyl Chloride 4. Sodium Azide 5. Tert. Butyl Amine 6. Triethyl Amine 7. 1,4-Dioxane/ Toluene	2.05 kg 2.80 kg 1.47 kg 1.59 kg 3.50 kg 3.69 kg 5.50 kg 7.00 kg

			8. Dimethyl Sulfoxide/ Methanol	5.33 kg
			9. Methylene Chloride/ Dimethyl Formamide	

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A3137	2,4-0-BIS (Trimethyl Silyl) –6-0-Methyl Erthromycin-A9-(0-1-Methoxy-1-Methyl Ethyl Oxime)	1 kg	1. Erthromycin Base (on 100% Activity Basis) 2. 2-Methoxy propene 3. Pyridine Hydrobromide 4. Hexa Methyl Di Silazane 5. Hydroxylamine Hcl 6. Dimethyl Sulfoxide/ Methanol 7. MTBE/Methylene Chloride 8. Methyl Iodide or Iodine 9. Triethylamine	1.055 kg 0.333 kg 0.212 kg 0.356 kg 0.50 kg 3.27 kg 7.03 kg 0.237 kg 0.30 kg
A3138	Hepatitis-B vaccine (rDNA) BP (Adult) 10 ML – 10 Doses	1 lakh Vials (10 ML, 10 Doses)	1. Hapatitis B Bulk Protein (H BsAg Protein) 2. Aluminium Hydroxide Gel 3%	0.04347 kgs 0.83160 kgs

			3. Thiomersal 4. Glass Vials 5. Rubber Stoppers 6. Aluminium Caps/ Seals 7. Cold Chain Monitor Cards	0.06930 kgs 115,000 Nos 110,000 Nos 110,000 Nos 117 Nos
A3139	Citolopram Hydro Bromide	1 kg	1. 5-Bromo Phthalide 2. 1-Bromo 4-Fluoro Benzene 3. 3-Diemthyl Amino Propyl Chloride Hcl 4. Tetrahydrofuran 5. Sulfolane	4.19 kg 4.31 kg 2.35 kg 25.63 kg 1.98 kg
A3140	Chlorine	1 kg	1. Furnace Oil	0.269 Litres

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Annexure “C” to the
Public Notice No. 61
Dated: 03/02/2003

ELECTRONICS PRODUCT

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
B-258	Electronic Capacitor Grade Metalised Dielectric Plastic (Polyester) Film	1 MT	1. Plain Polyester Film 2. Super Pure Aluminium wire of purity 99.9% or above 3. Graphite Foil	1.2 MT 28 kg 1 sq.mtr.

			4. Evaporation Boat	8 Nos.
			5. Boron Nitride Suspension	1 kg
			6. Fomblin Oil	1 kg

-:17:-

Annexure “D” to the
Public Notice No. 61
Dated: 03/02/2003

ENGINEERING PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1859	Aluminium Redrawn Alloy Tube/Pipes	1 kg	1. Aluminium Extruded Hollow Alloy Tubes/Pipes	1.02 kg
C1860	Transformer MS Tank/Clamps	1 kg	1. HR Non-Alloy Steel Sheet/Wide Coil 2. Polyurethane Epoxy Paint 3. Zinc Rich Epoxy Primer	0.945 kg Upto 4% of FOB value of export
C1861	Circles (Circular Blank/ Disc) made of CR Non-alloy Steel	1 kg	3. Relevant Cold Rolled (including CRCA/CRCA-Skin Passed / Temper	1.16 kg

	Sheets/ Coils	Strips/Wide	Passed) Non-alloy Steel Strips/Wide Coils 4. VCI/ Rusto Paper 5. Steel Strapping	As per Packing policy As per Packing policy
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-:18:-

C1862	Automobile Radiator Parts made of Brass	2 kg	1. Brass Sheet 2. Brass Pipe 3. Brass Rod	1.05 kg/kg content in the export product 1.01 kg/kg content in the export product 1.05 kg/kg content in the export product
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-:19:-

Annexure “E” to the
Public Notice No. 61
Dated: 03/02/2003

PLASTIC PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H520	Vinyl Acetate Homo- polymer Emulsions	1 kg	A) For Solid content 44% 1. Vinyl Acetate Monomer	0.408 kg

	Stabilized by colloids		2. Poly Vinyl Alcohol OR B) For Solid content 46% 1. Vinyl Acetate Monomer 2. Poly Vinyl Alcohol 3. Diethylene Glycol Dibenzoate OR C) For Solid content 40% 1. Vinyl Acetate Monomer 2. Poly Vinyl Alcohol	0.024 kg 0.364 kg 0.021 kg 0.109 kg 0.373 kg 0.052 kg
Note: The three variations in the solid contents are due to different materials. The input quantities are specific quantities and not the pro-rata quantities. The applications therefore have to be considered either as per A,B or C as per applicants declaration.				
H521	Ethyl Acrylate and Acrylonitrile Copolymer Emulsion having Solids 45+/-1% Stabilized with Emulsifier	1 kg	1. Ethyl Acrylate 2. Acrylonitrile 3. Acrylamide 4. Acrylic Acid	0.249 kg 0.143 kg 0.028 kg 0.004 kg

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H522	Synthetic Tanning Agent – Acrylic Acid	1 kg	1. Acrylic Acid 2. Acrylonitrile	0.180 kg 0.103 kg
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	& Acrylonitrile Co-polymer aqueous Solution Solid content 35+/-1%			
H523	Synthetic Tanning Agent – Metha Acrylic Acid & Acrylonitrile Co-polymer aqueous Solution Solid content 35+/-1%	1 kg	1. Metha Acrylic Acid 2. Acrylonitrile	0.168 kg 0.023 kg
H524	Polyurethane Based Adhesive having Solid content 11.5+/-0.5% kg	1 kg	1. Polyurethane Resins	0.095 kg
Note : For any variation in the Solid content the imported raw material content shall be worked out on pro-rata basis.				